

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
AQUA DESIGNS INDIA PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	NAME OF CORPORATE DEBTOR	AQUA DESIGNS INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	24/12/2002
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	Registrar of Companies (ROC) - Chennai
4.	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U41000TN2002PTC050091
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	NO.9, JAYANTHI NAGAR EXTENSION, (BEHIND IBP PETROL BUNK) OFF 200' ROAD, KOLATHUR . CHENNAI – 600099
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	03/11/2019 (Extended period of timeline as per Section 12(3) Proviso)
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	23/12/2019 [Order received on 26 th Dec, 2019]
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CHANDRAMOULI RAMASUBRAMANIAM (C RAMASUBRAMANIAM) RAJI' 3B1, 3rd floor, Gaiety Palace, No.1L, Blackers Road, Mount Road, Chennai, Tamil Nadu – 600002. Mail Id: fcs.rms@gmail.com Phone No:9884068292 IBBI/IPA-002/IP-N00052/2016-17/10096
9.	LAST DATE FOR SUBMISSION OF CLAIMS	22/01/2020



C. RAMASUBRAMANIAM, INSOLVENCY PROFESSIONAL

IP No. IBBI/IPA-002/IP-N00052/2016-17/10096

'Raji', 3B1, 3rd Floor, Gaiety Palace, No. 1L, Blackers Road, Mount Road, Chennai - 600 002

Ph: 044 - 2852 8292, 4260 6292, Mobile: +91 98840 68292, 99625 68292

Email: fcs.rms@gmail.com, rmscirp@gmail.com

GST No. 33AFGPC8189P1ZV

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Division Bench has ordered the commencement of liquidation of the **AQUA DESIGNS INDIA PRIVATE LIMITED** on **23rd DECEMBER 2019**. [Order received on 26th DECEMBER, 2019].

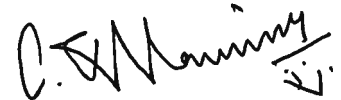
The stakeholders of **M/S AQUA DESIGNS INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **22nd JANUARY, 2020** to the liquidator at the address mentioned against item 08.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The relevant forms can be downloaded from <https://ibbi.gov.in/home/downloads> (under Liquidation Process Regulations, 2017)

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator



CHANDRAMOULI RAMASUBRAMANIAM
(C RAMASUBRAMANIAM)

IBBI/IPA-002/IP-N00052/2016-17/10096

Liquidator

Date: 27.12.2019.

Place: Chennai.

C. RAMASUBRAMANIAM, INSOLVENCY PROFESSIONAL
IP No. IBBI/IPA-002/IP-N00052/2016-17/10096
'RAJI' 3B1, 3rd Floor, Gaiety Palace,
No. 1L - Blackers Road, Mount Road, Chennai - 600 002.
GST No. 33AFGPC8189P1ZV